

Chinese Communist Party making a vitriolic attack on Mr. Rajeshwar Dayal and then saying that this man is responsible for openly trying to run down the legitimate Congolese Government of Gizenga, I just wanted to point out and draw the attention of the Prime Minister to the fact that it is not only some Western powers but powers of the other camp that are also levelling the charge against Mr. Dayal there. Therefore, I wanted to know how far these are correct? It is for the Prime Minister to enlighten us on this matter.

Mr. Speaker: The hon. Member wants to know whether it is not only the Western powers but some Eastern powers also are interested in it.

Shri Hem Barua: We want to be enlightened by the Prime Minister.

Shri Jawaharlal Nehru: I am rather surprised at any hon. Member wanting me to comment on some article in a Peking newspaper. It is well-known that in regard to many matters the views of the Peking newspapers or the Peking Government are not the same as ours, much more so in regard to this matter; obviously they are not. And I would add that views may differ, as they do; but here, even the factual appreciation is very different. I imagine that the Chinese newspaper does not know much about what is happening in the Congo.

Spying in India

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S.N.Q. No. 5. { **Shri Hem Barua:**
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to a news-item appearing in *The Statesman*, New Delhi, dated the 1st March, 1961 to the effect that "Newsweek magazine reported on Monday that Mr. Khrushchev had apologized to Mr. Nehru for Soviet spying in India", and further, "three Soviet Embassy em-

ployees who were caught spying for China and expelled from India in January were fired from the Soviet Foreign Service and Mr. Khrushchev sent a personal note of apology to Mr. Nehru"; and

(b) if so, whether this report is a record of fact?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The Government's attention has been drawn to the news item referred to. The report in this magazine is wholly incorrect. Mr. Khrushchev had nothing to do with this matter, and the reports relating to him in this news item are without foundation.

In the recent cases of some junior employees of the External Affairs Ministry having disclosed some confidential papers, action was taken against them and regret was expressed by the Head of one of the Missions concerned. None of these was caught spying for or on behalf of China.

Shri Hem Barua: We are still in the dark.

Mr. Speaker: The hon. Prime Minister said the other day that in public interest, he is not prepared to give the names of those countries from where these honourable persons who wanted to spy had come.

Shri Asoka Mehta: On a point of order, Sir. The newspapers reported that the Prime Minister said that the apology had not been given by Mr. Khrushchev, but by the Soviet Ambassador here. What he said to the Press outside surely he must tell us here. Either that report is false, he should say so, or he should take us into confidence to the same extent as the general Press outside.

Shri Jawaharlal Nehru: I do not know to which newspaper the hon. Member is referring.

Shri Asoka Mehta: You were supposed to have been asked this question at the airport when you had gone there to see either the Queen or Mr. Kosygin off and the newspapers have reported it.

Shri Jawaharlal Nehru: What I said was exactly what I have said here. It is quite wrong to say that Mr. Khrushchev has apologised. That is what I said.

Mr. Speaker: He wants to know if the Embassy has apologised.

Shri Jawaharlal Nehru: Not at all. I said exactly what I have said here. It was not an interview. The hon. Member referred to my going to the airport; when I was walking, they picked up some words of mine. I have said exactly what I said here.

Shri Hem Barua: On a point of order. On two successive occasions, the House was interested in knowing the countries involved in this espionage work for certain countries in New Delhi and on two successive occasions we were told that it is none of our business. There was a stark 'no' to our question and to the demand of the House to know it. Whereas we are left in complete darkness, the World Press has despatched the news . . .

Shri Bagnath Singh: What is your point of order?

Shri Hem Barua: I am coming to it.

Shri Bagnath Singh: You are not coming to it.

Shri Hem Barua: On successive occasions when Shri Goray drew the attention of the Prime Minister to press reports . . .

Shri Muhammed Elias: He rises on a point of order and a point of personal explanation and at the end of his speech, it is found that there is nothing. You always allow him to make it. (Interruptions).

Shri Hem Barua: The Prime Minister refused to divulge the news. Here

the World Press has mentioned a country particularly and even when we draw the attention of the Prime Minister, we are left completely in the dark. That is my point of order, whether, when the World Press knows it, the Prime Minister can refuse to divulge it to the House.

Mr. Speaker: The hon. Member has got a knack of stating many things without stating really what the point of order is. Evidently he wants to know, in this matter where a kind of publicity is being given to something true or false, whether it is not in public interest to disclose it, so that the country as a whole may guard itself, advising people not to have anything to do with such embassies like this and to play into the hands of those officers. That is a reasonable apprehension. But the Chair, however reasonable it may appear to be, always looks to the discretion of the hon. Minister and entrusts it to him to decide whether, in view of what has been said and what has appeared in the newspapers, the time has come for him to disclose it. But I understand the point of order to be that in public interest, it may be disclosed. It is a suggestion.

Shri Jawaharlal Nehru: I am quite unable to understand where any point of order comes in. The hon. Member's ruck exercised about the World Press. I could not hear what he said . . .

Shri Hem Barua: The Speaker has understood it all right.

Shri Jawaharlal Nehru: I heard "World Press" repeated about seven or eight times. I have said that what the World Press has said is absolutely incorrect. It is a clear denial, not a half-hearted denial.

Shri Hem Barua: What part of it is incorrect. There are two parts.

Shri Jawaharlal Nehru: I will submit that there is no keeping in the dark in anything. There are certain conventions which have to be follow-

ed in international affairs and I hope in this House. In this particular matter, three countries were concerned, not one. And, if I go a little further beyond this—it is not this matter, but others—I could bring in six or seven other countries which are concerned. I do not think it would be right for me on the one hand to give a list of six or seven countries which from time to time have indulged in this, because countries have a habit of doing this—big and small; and, if I go about mentioning not the whole list, but one or two, that too is unfair. If the matter is of a real serious consequence, I would naturally take the House into my confidence about this. The matter was relatively speaking not of much consequence, about a minor file dealing with unimportant papers. Otherwise, naturally we would have taken certain additional steps. Some steps are being taken.

Acharya Kripalani: In view of the fact that many associations are being formed in India—the Soviet and Indian Friendship Association, Chinese, etc. is it not reasonable for the Indian people to know with whom to associate and with whom not to associate?

Shri Chintamani Panigrahi: USA and West Germany.

Shri Jawaharlal Nehru: If a policy of absolute care and security is to be followed I would advise them not to associate themselves with any associations.

Shri Hem Barua: In spite of the fact that there was danger to the security of our country because of this espionage work, we have extended certain courtesy to certain countries.

Mr. Speaker: What is his question?

Shri Mohammed Elias: His question cannot be solved unless and until he is made the Home Minister.

Shri Hem Barua: I do not have any damp chance. May I know whether those six or seven countries which the

Prime Minister has mentioned now would have extended the same courtesy to us if some of the Indians were accidentally involved in espionage work in their country?

Mr. Speaker: It is hypothetical; it need not be answered.

WRITTEN ANSWERS TO QUESTIONS

F.A.O. Expert's Report on Bombay Slaughter House

*569. { **Shri Assar:**
Shri Vajpayee:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Food and Agriculture Organisation expert Mr. N.E. Wernberg has submitted any report regarding Bombay Slaughter House;

(b) if so, main recommendations and reaction of the Government; and

(c) whether Government will lay a copy of the report on the Table?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes.

(b) A statement is placed on the Sabha.

STATEMENT

The main recommendations of the Expert relate to (i) closing down of the existing slaughter house at Bandra and construction of a new and modern slaughter house at a suitable site away from inhabited areas, (ii) provision of resting ground for livestock and ante-mortem inspection of all animals intended for slaughter, (iii) provision of cold storage and chill rooms for preserving meat, (iv) fuller utilisation of animal by-products and (v) provision of a livestock market.

The Municipal Corporation of Bombay have accepted the recommendations and formulated a scheme. The Govt. of Maharashtra propose to give loan assistance to the Corporation for